

**CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ SHRI. R. V. KOKRE  
COURT 31 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 15-06-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
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**ORDER**

1	Commercial Suit	100218/2019	Canara Bank - Maneesh Kumar Vs Mr. Shafikunnisa Md. Shakeel Siddiqui	Rajkumar K. Shukla Law Firm
2	Commercial Suit	100332/2020	Canara Bank Vs M/s. Deepali Vaibhav Tours and Travels	Fatima Lakdawala Kadri
3	Commercial Suit	100334/2020	Canara Bank Vs M/s. Anjali Tours and Travels	Fatima Lakdawala Kadri
4	Commercial Suit	100335/2020	Canara Bank Vs M/s. Rajesh Tours and Travels	Fatima Lakdawala Kadri
5	Commercial Suit	100178/2019	Canara Bank - Mr. Nishant Sinha Vs M/s. Shivshakti Tours and Travels	Rajkumar K Shukla Law Firm

**JUDGMENT**

6	Commercial	100250/2020	Canara Bank Vs Mr. Mohd. Kaleem Shaikh	AKS Legal consultants
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**DIRECTIONS**

7	NOTICE OF MOTION	101232/2020	Aastha Minmet (India) Ltd (Com. Stamp No. 3787 of 20) Vs IDBI Bank Ltd	Ms. Megha s. Gupta
8	NOTICE OF MOTION	101233/2020	Mr. Kunal Jiwrajka (Com. St.3786 of 20) Vs Union Bnak of India	Ms. Megha s. Gupta

**REPLY**

9	NOTICE OF MOTION	101226/2020	Ud Trading Group Holding Pte. Ltd. - Comm. Suit St. No. 3765 of 2020 Vs ICICI Bank Ltd.	For Trilegal
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